

GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
COMPLAINTS RECEIVED BY CPMG BHOPAL

951

MISS ANUSUIYA UIKEY

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

- (a) whether the Ministry and C.P.M.G., Bhopal have received complaints in notarise affidavit against the Superintendent of Post Offices of district Chhindwara, Madhya Pradesh of gross irregularities, corruption, harassment of employees and bribery;
- (b) if so, the action taken thereupon till now, if no action has been taken, the reasons therefor; and
- (c) whether the complainants and other concerned have been informed of the action taken?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI GURUDAS KAMAT)

- (a) Yes, Sir. It has been received in the office of Chief Postmaster General, Madhya Pradesh Circle, Bhopal.
- (b) Detailed investigation was carried by Chief Postmaster General, Madhya Pradesh Postal Circle, Bhopal against the complaints so received. Some of the irregularities alleged against Senior Superintendent of Post offices Chhindwara were prima facie found to be correct though the allegation of corruption and bribery could not be proved. Disciplinary proceedings have been instituted against the officer and charge sheet has been issued to him for the irregularities noticed on his part.
- (c) No, Sir.